

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) The President has assented to the Central Universities (Amendment) Act, 2014 on 17.12.2014 for establishment of the Mahatma Gandhi Central University (MGCU), having its territorial jurisdiction extending to the territory in the north of river Ganges in the State of Bihar. The Vice-Chancellor of the MGCU has been appointed by the President and he took over the charge on 3.2.2016. The State Government has been requested on 17.02.2015, 04.06.2015, 15.06.2015, 25.06.2015, 24.08.2015 and lastly on 27.02.2016 to provide land, free of all encumbrances, for establishment of the University.

Upgradation of secondary schools

1503. SHRI T. K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many senior secondary schools are there in the country, the details thereof, State-wise;

(b) how many secondary schools are upgraded as senior secondary school in 2015-16 as contemplated in Union Budget 2015-16; and

(c) how many junior/middle schools are upgraded to senior secondary school level in 2015-16?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) There are 109318 senior secondary schools in the country as per Unified District Information System for Education (UDISE) for 2014-15. The State-wise list of these senior secondary schools are given in Statement (*See below*).

(b) and (c) The Rashtriya Madhyamik Shiksha Abhiyan (RMSA) envisages a secondary school within a reasonable distance of every habitation, improving quality of education imparted at secondary level and removal of gender, socio-economic and disability barriers. RMSA at present does not have provision to support senior secondary schools, and its scope presently includes only secondary schools.

As per Unified District Information System for Education (UDISE), the number of senior secondary schools in the country in the year 2013-14 was 103569, and this increased by 5749 to 109318 in the year 2014-15. The UDISE data for the year 2015-16 are yet to be compiled.

Statement*List of Senior Secondary schools as per UDISE for 2014-15*

Sl. No.	States/UTs	Total Number of Senior Secondary Schools 2014-15
1	2	3
1.	Andaman and Nicobar Islands	61
2.	Andhra Pradesh	2577
3.	Arunachal Pradesh	139
4.	Assam	1728
5.	Bihar	3574
6.	Chandigarh	88
7.	Chhattisgarh	3704
8.	Dadra and Nagar Haveli	20
9.	Daman and Diu	23
10.	Delhi	1662
11.	Goa	103
12.	Gujarat	6387
13.	Haryana	4210
14.	Himachal Pradesh	2144
15.	Jammu and Kashmir	1068
16.	Jharkhand	1202
17.	Karnataka	2917
18.	Kerala	4410
19.	Lakshadweep	13
20.	Madhya Pradesh	7775
21.	Maharashtra	8407
22.	Manipur	192
23.	Meghalaya	254
24.	Mizoram	132
25.	Nagaland	169
26.	Odisha	166

1	2	3
27.	Puducherry	153
28.	Punjab	4364
29.	Rajasthan	12682
30.	Sikkim	87
31.	Tamil Nadu	12291
32.	Telangana	2210
33.	Tripura	396
34.	Uttar Pradesh	15197
35.	Uttarakhand	2155
36.	West Bengal	6658
INDIA		109318

Source: UDISE

Fast food in school canteen

1504. SHRI RAJKUMAR DHOOT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that various Courts including High Courts have recently banned the fast food in school canteens, if so, the details thereof;

(b) whether Government propose to ban fast food in school canteens throughout the country keeping in view the health of school children; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Hon'ble High Court of Delhi, *vide* its order dated 25.02.2015 in WP No. 8568/2010 directed Government of NCT of Delhi and Central Board of Secondary Education (CBSE) to issue instructions to schools for implementing the guidelines developed by the Food Safety and Standards Authority of India (FSSAI), Ministry of Health and Family Welfare in September, 2013. CBSE *vide* its Circular dated 06.01.2016 advised its affiliated schools to ensure that no HFSS (High in Fat, Salt and Sugar) food is available in the school canteens. Government of NCT of Delhi, *vide* its Circular dated 29.02.2016 directed all Government, Government Aided, Recognized Unaided Schools to implement the guidelines regarding ill effects of HFSS food.